

DISTRICT & SESSIONS COURT, NANDED – 431 601.

CIRCULAR

In the wake of outbreak of Covid-19 and in continuation of circulars issued by this office from time to time, it is further notified for information of the Advocates and the parties appearing in person that from Monday the 6th April, 2020, hearing of urgent matters, if any, will be taken up through Video Conferencing only between 12.00 noon to 02.00 p.m. on all Court working days, until further orders.

General instructions, not exhaustive, in the matter are given below.

Advocates and parties appearing in person may mention urgent matters through the Video Conferencing Unit installed in Room adjacent to Room No. 50 (adjacent to Court of Extra Joint District Judge, Nanded) of District Court building.

The Judicial Officers concerned will take up hearing of extremely urgent matters through Video Conferencing between 12.00 noon to 02.00 p.m. on Court working days.

The Advocates shall e.mail the application for an urgent hearing to this office on e.mail address - mahnandc@mhstate.nic.in . They shall mention their Bar Council enrolment number in the application and shall also attach a soft copy of their Photo-Id.

If the concerned Judicial Officer allows the application, the concerned officials shall communicate the date and time slot for hearing through Video Conferencing to the Advocates concerned. On the date and time specified, the Advocates may make their application in such urgent matters only through the VC.

Upon the office specifying the date and time, the applicant's Advocate shall give notice of the listing and serve a soft copy of the application on the Respondent/s.

The office shall maintain a register in below mentioned format and place the same daily before the Judicial Officer concerned.

**Information of matters taken on Video
Conferencing on /04/2020**

Sr. No.	Registration No.	Nature of Proceeding	Name of Parties	Name of Advocate
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District Court, Nanded.)			<i>Thokain</i>
)			(D.A.Dholakia) 4/4/2020.
APRIL 4 th , 2020.)		Principal District Judge, Nanded.	

- Endorsement No. ADM/3957 /2020.

Copy forwarded with compliments to :-

- 01 The District Judge-1 / District Judge-2 / District Judge-3, Nanded.
- 02 The Ad-hoc District Judge-1 / Ad-hoc District Judge-2 / Ad-hoc District Judge-3, Nanded.
- 03 The Extra Joint District Judge, Nanded.
- 04 The Civil Judge, Senior Division, Nanded.
- 05 The Joint / II Joint / III Joint / IV Joint / V Joint Civil Judge, Senior Division, Nanded.
- 06 The Chief Judicial Magistrate, Nanded.
- 07 The Joint / II Joint / III Joint / IV Joint / V Joint / VI Joint / VII Joint / VIII Joint / IX Joint Civil Judge, JD & JMFC, Nanded.
- 08 The District Government Pleader, Nanded.
- 09 The President, Bar Association, Nanded.
- 10 The Registrar, District Court, Nanded.
- 11 The Superintendent, JW, District Court, Nanded.
- 12 The Assistant Superintendent, C&F / Inspection / STB District Court, Nanded.
- 13 The District System Administrator, District Court, Nanded.
- 14 Copy be affixed on the Notice Board.

District Court, Nanded.)			<i>Thokain</i>
)			
APRIL 4 th , 2020.)		Principal District Judge, Nanded.	